

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4144
ANSWERED ON 26/03/2025

EDUCATIONAL SCHEMES FOR MINORITY STUDENTS

4144. SHRI ESWARASAMY K:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the new initiatives taken by the Government for education of minorities in the country especially in the State of Tamil Nadu;
- (b) the details of hurdles and handicaps faced by the Government in proper educational development of minorities and in implementation of schemes; and
- (c) the steps taken/being taken by the Government to overcome them?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (c): Ministry of Minority Affairs implemented various schemes for socio-economic empowerment of the six (6) centrally notified minority communities including various educational empowerment Schemes such as (i) Pre-Matric, (ii) Post-Matric and (iii) Merit-cum-Means based scholarships which are implemented across the country including the State of Tamil Nadu covering rural as well as urban areas.

Verification of fake beneficiaries at the institute and district/state level has caused hurdles in implementation of Scholarship schemes during the past years. Taking cognizance of media reports and report of third party evaluation, wherein irregularities were highlighted, this Ministry referred the matter to Central Bureau Investigation (CBI). In the meanwhile, to prevent such leakages, Aadhaar-based bio-metric authentication process have been introduced and Aadhaar Payment Bridge System has been made compulsory for direct benefit transfer so that scholarship benefits could reach the genuine beneficiaries.
